

Affidavit to be Furnished by one candidate alongwith Nomination Paper Before the Returning Officer

From. 73 Madhepura, Constituency(Name of the Constituen a)

Chandra Shekhar win/daugh: n/wife of Anrudh Prasad Yadav

Aged ... 50 years, resident of ... Saguna, Danapur, Tiftenfilon full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

- (strike out whichever is not applicable)
- (1) I am a candidate set up by ______ (name of the political party) / am contesting as an
- Independent candidate.

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(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
1.05	Self	BIBPS 4970F	2010-11	71,030/-
J.	Spouse-	E CO DA CONTRACTOR		
A	Dependent 1			
44 9	Dependent 2			
5.00	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI.	Offence	Description
No. (a)	cognizance, Sections of the Act and description a of the offence for which cognizance taken :	Property
(b)	Name of the court, Case No. and Date of order taking cognizance :	Thana-Gamanariya, District court. Court-Madhepura District court.
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26): N/A

The details of cases, Sections of the (a) Act and description of the offence for which convicted : Lidentify the depotient/Execution Name of the Court(s). Case No. and (b) Date(s) of order(s) . bas signed who Leave Shekhe Advocate. 29.12.20

(5) That I give herein below the details of the assets (movable and in movable etc.) of myseli. my spouse and all dependents:

A. Details of movable assets :

- (Note:
- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- 2. In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given
- 3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed
- companies and as per books in case of non-listed companies should be given.
- 4 . Dependent', here means a person, substantially dependent on the income of the candidate.
- 5. Details- including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-
1)	Cash in hand	27 15 00/-	35000/-	N. A.	N. A.	N. A.
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Total Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Detailed attached 262338/-	101847/- 14000/-	N. A.	N. A.	N. A.
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	N . A.	N . A.	N.A.	N . A.	N. A.
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC 36000/-	N • A•	N. A.	N. A.	N. A.
(v)	Personal loans/advance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount,	N. A.	N. A.	N. A.	N . A.	N . A.
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Motorcyc1 Yamaha BR 434-82 97 p10-7281 8. 8000007		N.A.	N. A.	N . A.
(vir)	Jewelcy, bullion and valuable thing (give details of weight and value)	Gold-50 g	mGold-200 5,40,000/		N . A.	N.A.

(is,		INP Bore 45000/-		
	Gross Total value	1549838/-690487/	/-	

3. Details of Immovable assets:
 (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent
(i)	Agricultural Land Location(s) Survey number(s)	Bhelwan Madhepura	N. A	N. A.	N. A.	N. A.
	Area (Total measurement in acres) H. U. F. property	4 bicha, 17 kathas 13 dhurs.				-
	Whether inherited property (Yes or NO)	to cruzo.				
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase				-	
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	. 1000000/	-			
(ii)	Non-Agricultural Land Location(s) Survey number(s)	N. a.	N . A.	N . A.	NA.	N. A.
	Area (Total measuffement in sq. fl.)	1.000000				
	Whether inherited property (Yes or NO)					
1	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase		a palate the			
	Any Investment on the land by way of development, construction etc.		-	-		
0.2-31	Approximate Current market value					
(III)	Commercial Buildings (including apartments) -Location(s) Survey number(s)	N. A.	N. A.	N . A.	N. A.	N . A.
Pa	Builtup Area (Total measurement in sq. ft.)	1				

	V wher inherited property (* e* or NO)					
	Date of purchase in case of serf					
	Cost of property (in case of purchase) at the time of purchase					
1	Any Investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Danapur Sacuna Patna- Khata- Khesra-109	N.A.	N. A.	N . A.	N . A.
	Area (Total measurement in sq. ft.)	01 katha.				
	Built up Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)	-				
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase		0			
	Any Investment on the land by way of development, construction etc.				-	
	Approximate Current market Revulue	. 1500000/-				_
(v)	Others (such as interest in property)	N. A.	N. A.	N . A.	N . A.	N. A.
(vi)	and a succession finance and a succession of the	. 25 00000/-	N . A.	N. A.	N . A.	N. A.

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each ite

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Depender
1. U.P.	Institution(s) Name of Bank or FI Amount outstanding	Central Bank of India, Aurangabac 1,40,000	N. A.	N • A •	N. A.	N. A.
I I I I I I I I I I I I I I I I I I I	inentioned in (i) above.	icle loan rom Vidhar Sabha. 7,48,100/	N A	N . A.	N. A.	N. A.

	Aay other liability				1	1
	Grand total of liabilities	888,100				
(ii)	Gover ament Dues: Dues to departments dealing with government accommodation	N . A.	N. A. '	N. A.	N.A.	N. A.
	Dues to departments dealing with supply of water	-	-	-	-	-
	Dues to departments dealing with supply of electricity		-	-	-	-
	Dues to departments dealing with supply of telephones/mobiles	-	-	-	-	-
	Dues to departments dealing with government transport (including aircrafts and helicopters)	-		-	-	-
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					-
	Municipal /Property Tax Dues					
	Sales Tax Dues				+	
	Any other dues					-
	Grand total of all Govt. dues					-

(7) Details of profession or occupation:

 a. Self.....Before M.L.A. -Lecturer in College,
 b. SpouseHouse wife.

(8) My educational qualification is as under: M.Sc.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE: (9).

120	1	Name of the candidate	Sh./Smx./Kumx Chandra Shekhar
* 10-		Full postal address	Saguna, Baily Road, Danapur, Fatha.
PATNA BI	1.00	Number and Name of the constituency and state	73, Madhepura
25 WOM	1	Name of the Political party which set up the candidate (otherwise write 'Independent')	Rastriya Janta Del
OFB	4	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	N . A.

PA			1				
	N of		1	Income Tax Return filed			The same Shower
(a)	Candidate		A	.Y. 2011-	12		030/-
(b)	Spouse:			N.A.			
(c)			1.	N.A.	1.000	_N .	A.
	Details	of Assets and	the second se				1.00
	Description	Self	Spouse	Dependent-I	Depende	nt-11	Dependent-III
		1549838/-	6908	47/	-		
1	the second s	2500000/	- N. 4	N. A.	N . A.		N. A.
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	-	-	-	-	C.	-
(ii)	Approximate Current Market Price of Asset (Total Value)	-	-	-	-		
	Liabilities						
	(i) Government dues (Total)	748100/		-	-		-
	 (ii) Loans from Bank, Financial Institutions and others (Total) 	140,000	/	-	-		-
	(b) (c) i)	(b) Sponse: (c) Dependents Description Moveable Asset (Total value) Immovable Åsset ii) Purchase Price and Development Cost of Immovable Property (Total Value) iii) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions and others (Total)	(b) Sponse: (c) Dependents Description Self Moveable Asset (Total value) Immovable Asset i) Purchase Price and Development Cost of Immovable Property (Total Value) ii) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions and 0thers (Total)	(b) Sponse: (c) Dependents Details of Assets and Liability Description Self Spouse Moveable 15:49:838/-6908 Asset (Total value) 15:49:838/-6908 Immovable 25:00:000/-N.4 Asset 25:00:000/-N.4 i) Purchase Price and Development Cost of Immovable Property - ii) Approximate Current Market Price of Asset (Total Value) - iii) Approximate Current Market Price of Asset (Total Value) - iii) Covernment dues (Total) 748:100/ (ii) Loans from Bank, Financial Institutions and others (Total) 14:0,000/	(b) Sponse: N.A. (c) Dependents N.A. Details of Assets and Liabilities in rupees Description Self Spouse Dependent-I Moveable 1549838/-690847/ Asset (Total value) 1549838/-690847/ Immovable 2500000/-N.A. N.A. Asset 2500000/-N.A. N.A. i) Purchase Price and Development Cost of - Immovable Property - - (Total Value) - - ii) Approximate Current - - Market Price of - - Asset (Total Value) - - iii) Approximate Current - - Market Price of - - (i) Government 748100/ - (ii) Loans from Bank, 140,000/ - (iii) Loans from Bank, 140,000/ -	(b) Sponse: N.A. (c) Dependents Details of Assets and Liabilities in rupees Description Self Spouse Dependent-I Depende Moveable 1549838/-690847/ - Asset (Total value) 1549838/-690847/ - Immovable 2500000/- N.A. N.A. Asset 2500000/- N.A. N.A. Noveable 2500000/- N.A. N.A. Asset 2500000/- N.A. N.A. Immovable 2500000/- N.A. N.A. Asset 00000/- N.A. N.A. Ii) Purchase Price and - - Development Cost of - - - Immovable Property - - - (Total Value) - - - Iii) Approximate Current - - - Market Price of - - - - (i) Government 748100/- - - - (ii) Loans from Bank, 140,000/- - - <td>(c) Dependents N.A. N.A. Details of Assets and Liabilities in rupees Description Self Spouse Dependent-I Dependent-II Moveable 15:49:838/-69:0847/ - - - Asset (Total value) 15:49:838/-69:0847/ - - - Immovable 25:00:000/- N.A. N.A. N.A. i) Purchase Price and 25:00:000/- N.A. N.A. ii) Purchase Price and - - - iii) Approximate Current - - - Market Price of - - - - (i) Government 748:100/- - - - (ii) Loans from Bank, 14:0,000/- - - - (iii) Loans from Bank, 14:0,000/- - - -</td>	(c) Dependents N.A. N.A. Details of Assets and Liabilities in rupees Description Self Spouse Dependent-I Dependent-II Moveable 15:49:838/-69:0847/ - - - Asset (Total value) 15:49:838/-69:0847/ - - - Immovable 25:00:000/- N.A. N.A. N.A. i) Purchase Price and 25:00:000/- N.A. N.A. ii) Purchase Price and - - - iii) Approximate Current - - - Market Price of - - - - (i) Government 748:100/- - - - (ii) Loans from Bank, 14:0,000/- - - - (iii) Loans from Bank, 14:0,000/- - - -

(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

C

ified at.

CHANDRA SHEKHAR S/O ANIRUDH PD. YADAV

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct t best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I furth declare that :

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (b) any spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and (

this the

CHANDRA SHEKHAR

...day of...... 201.....

DEPONEN

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

- 2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary
- 3 All columns should be filled up and no column to be left blank. If there is no information to furnish in tesper any item, either "Nil" or "Not applicable", as the case may be, should be mentioned 4. The affidavit should be either typed or written legibly and neath-



Chandra Shekhar,

M.L.A. 73, Madhepura Constituency

1. Central Bank of India, Aurangabad PF A/c	79,280.00
2. Central Bank of India Aurangabad SB A/c	5,000.00
3. Canara Bank S.B. A/C Patna.	3,641.00
4. Koshi Keshetria Gramin Bank.	1,092.00
5. S.B.I. patna Secretariat.	1,71,852.00
6. United Bank, Patliputra	1,473.00
Total	2,62,338.00
Wife name	
1. Bank of India , Madhepura	1,01,360.00
2. Central Bank of India, Saguna	487.00
Total	1,01,847.00

Others

Case no.75 dated. 10.09.2010
 Sec. 188 I.F.C. and 02 of property act.
 INP Bore Rifel/2007 R. 45,000.00

Cheniza Shekher (Chandra Shekhar 29'12.241

COMPUTATION OF INCOME AND TAX STATEMENT

CHAN DRA SHEKHAR	F.Y. 2010-11
S/o Anirudh Prasad Yadav,	A.Y. 2011-12
Saguna More, Near Prabhat	PAN- BIBPS 4970F
Petrol Pump, North Bailey Rd.	D.O.B. 03.03.1961
Danapur, Patna- 801503.	

1. Income from salary Gross salary 32,000.00

32,000.00

2. Income from House property

House	1et	out	A. V.	48,000.00
Less :	30%			14,400.00

33,600.00

3.	Incom	e from	other	Sources	-
	Intt.	income		2,430.00	
0	ther I	ncome		3,000.00	

5,430.00

71,030.00

I.T.

N11

	OWEEDGEMENT AY 2011-12
Ceived with thanks from CHANDRA R No. + O 1(SAHAS) + • 2 + O 3 + 4S(SUGAM	SHEKHAR a return of income
FIRST NAME	() • C 4 • C 5 • C 6 for assessment year 2011-12, having the following particula [A2] MIDDLE NAME
HANDRA	
LAST NAME	A& PERMANENT ACCOUNT NUMBER
SEX A6 DATE OF BIRTH	BIBPSY970F
Male O Female 03031961	A7 INCOME TAX WARD/CIRCLE
FLAT/DOOR/BUILDING	A9 ROAD/STREET
AGUNA MORE	ATT TOWN CITY DISTRICT
ORTH BAILEY ROAD	SANAPUR PATNA
z state LHAR	A13 PINCODE
the second se	te-139(4) → ○ Revised Return-139(5) OR in response to notice → ○ 142(1) → ○ 148 → ○ 153A/15
COMPUTATION	N OF INCOME AND TAX RETURN Whole-Rupee(*) only
Gross Total Income	 If showing local, mark the regulities sign in frackant at B1 ()7-10-3.0
2 Deductions under Chapter VI-A	
Total Income	• B2 Ky I C
	· B3 ()7:10,30.
Current Loss if any	• B4 ()
Net Tax Payable	• 85
Interest Payable	• B6
Total Tax and Interest Payable	• B7
Total Advance Tax Paid	- B8-
	तं अलग्र/ मंत्रुत आवकर आवुका
D Total TDS Deducted	Survey
	5 ·BTO
Total TCS Deducted	2 9 DEC 2011 B11
2 Total Prepaid Taxes (B8+B9+B10+B11)	> B12
Tax Payable (87-812, lf 87 > 812)	परिक्षेत्र-4, पटन्धा 0414
Refund (B12-B7, If B12 > B7)	•B14 04.1 7.
FOR OFFICIAL USE ONLY	
STAMP RECEIPT NO. HERE	SEAL, DATE AND SIGNATURE OF